

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 323 OF 2017 &
IA NO. 828 OF 2017**

Dated : 3rd October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**The Kerala High Tension and Extra High Tension Appellant(s)
Industrial Electricity Consumers' Association
Versus**

Kerala State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Atul Shankar Vinod
Mr. M.P. Vinod

Counsel for the Respondent(s) : Mr. Mukund P. Unny
Mr. P.V. Dinesh for R-2

Mr. Shashwat Singh

ORDER

Since connected matters are listed before Court-II, counsel for both parties request for transfer of this matter before Court-II. Permission granted.

List the matter for hearing on **06.02.2020 before Court-II.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**